

(b) if so, whether their exact location and the quantity likely to be available have been ascertained ?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). No Sir, only some very thin bands of iron ore have been met with and these are not of any economic importance.

CANTONMENT LANDS

30. Shri Ram Dass: Will the Minister of Defence be pleased to state :

(a) the names of the Cantonments whose lands have been transferred to Municipal Boards or Committees; and

(b) the reasons for such transfers ?

The Deputy Minister of Defence (Sardar Majithia): (a) So far an area of 50-190 acres from Delhi Cantonment has been transferred.

(b) This area had been included in the Cantonment only during the last war, and as a result of a recent review was found to be surplus to the requirements of the Services.

MINERAL DEPOSITS IN MOHINDERGARH DISTRICT

31. Shri R. K. Gupta: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that large quantities of iron ores, lime stone and sand glass deposits are found in Mohindergarh District, Pepsu; and

(b) if so, whether Government propose to undertake the survey of this area ?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is attached [See Appendix I, annexure No. 35].

WELFARE PROJECTS IN P.E.P.S.U.

32. Shri R. K. Gupta: Will the Minister of Education be pleased to state.

(a) the number of Welfare Extension Projects started in Pepsu so far;

(b) the total number of places and villages covered by these projects ;

(c) the names of the villages of District Mohindergarh in Pepsu where these projects have been started ; and

(d) the amount spent on these projects during 1955-56 ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Ten.

(b)	Places covered	Villages covered
	75	175

(c) Dadri Project with centres at Boundkalan, Shanipur, Imlota, Dhani, Kalyana, Jhokukalan and Rawaldhi.

(d) This information will be available after the close of the present financial year.

ALMORA CANTONMENT BOARD

33. Shri B. D. Pande: Will the Minister of Defence be pleased to state :

(a) the total annual income and expenditure of the Almora Cantonment Board ;

(b) the number of private-owned houses within the Almora Cantonment and the number occupied by the Military personnel on rent during the last three years ; and

(c) whether Government contemplate to abolish the Cantonment and retain only the Military barracks and premises ?

The Deputy Minister of Defence (Sardar Majithia): (a) The average annual income and expenditure based on the last 3 years' figures is as follows :—

Income	Expenditure
Rs. 18,000	Rs. 19,000

(b) There are 26 private owned houses in Almora Cantonment. None of them was occupied by military personnel on rent during the last three years.